

ORDER DATED 22<sup>th</sup> SEPTEMBER, 2010

Coram:

HON'BLE MR. M.R. MOHANTY, VICE-CHAIRMAN  
&  
HON'BLE MR. C.R. MOHAPATRA, MEMBER(A)

.....  
Heard Mr. N.R. Routray, Ld. Counsel appearing for the  
Applicant and Mr. S.K. Ojha, Ld. Standing Counsel for the  
Railways and perused the materials placed on record.

2. A Memo has been filed by Mr. Routray, Ld. Counsel  
appearing on behalf of the Applicant seeking permission to  
withdraw this case.

3. In the above circumstance, this case is disposed of  
being withdrawn.

4. Send copies of this order to the Applicant and the  
Respondents

5. Free copies of this order be also handed over to the  
Ld. Counsel appearing for the parties.

MEMBER(A)

VICE-CHAIRMAN